

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9697-9698/2014

HARI PRAKASH SHUKLA . &amp; ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.  
( [ HIGH UP ON THE BOARD ] )

Respondent(s)

WITH

CONMT.PET.(C) No. 209-210/2021 in C.A. No. 9697-9698/2014 (III-A)  
(IA No. 3363/2022 - APPLICATION FOR PERMISSION  
IA No. 59905/2022 - APPLICATION FOR SUBSTITUTION  
IA No. 34112/2021 - EXEMPTION FROM FILING O.T.  
IA No. 59906/2022 - EXEMPTION FROM FILING O.T.)

Date : 19-04-2023 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI  
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAHFor Appellant(s) Mr. Anil Kaushik, Adv.  
Mrs. Shashi Sharma, Adv.  
Mr. Abhishek Mishra, Adv.  
Mr. Rajat Rana, Adv.  
Ms. Anju Kaushik, Adv.  
Ms. Arunima Dwivedi, AORFor Respondent(s) Mr. S.R. Singh, Sr. Adv.  
Mr. Kamendra Mishra, AORUPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

Written submissions and case law, if any, sought to be  
relied upon by the parties may be filed within a week.(NEETA SAPRA)  
COURT MASTER (SH)(BEENA JOLLY)  
COURT MASTER (NSH)